

ITEM NO.103

Court 4 (Video Conferencing)

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2760/2010

INDIAN BANK & ANR.

Appellant(s)

VERSUS

MAHAVEER KHARIWAL

Respondent(s)

Date : 26-08-2020 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Ms. Madhu Sikri, AOR

For Respondent(s) Mr. Venkateswara Rao Anumolu, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by learned counsel for the respondent, the matter is adjourned for two weeks.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER